

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.537
TO BE ANSWERED ON 19.07.2017**

PRIORITY IN EMERGENCY QUOTA FOR DEFENCE PERSONNEL

537. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is true that the Railways has decided to give over-riding priority to defence personnel in the allotment of emergency quota accommodation in trains with immediate effect;

(b) if so, the details thereof;

(c) whether it is also true that the zonal Railways have been authorized to decide on earmarking defence quota based on utilization; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) No, Madam.

(b) Does not arise.

(c) & (d) : The powers to earmark Defence Department Quota have been delegated to zonal Railways based on demand pattern. It is, however, reviewed by Zonal Railways on periodical basis based on utilization and adjustments made keeping in view the extant guidelines.
